

ITEM NO.21

COURT NO.4

SECTION XI-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No. 49184/2025

[Arising out of impugned final judgment and order dated 03-12-2024 in WP(C) No. 27341/2024 passed by the High Court of Orissa at Cuttack]

THE STATE OF ODISHA & ORS.

Petitioner(s)

VERSUS

SAMIR KUMAR ROUT

Respondent(s)

(IA No. 249944/2025 - CONDONATION OF DELAY IN FILING)

Date : 17-10-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.K. MAHESHWARI
HON'BLE MR. JUSTICE VIJAY BISHNOI

For Petitioner(s) :

Mr. Anjuman Tripathy, AOR
Mr. Ardhendu Pratap Swain, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

- 1) Delay condoned.
- 2) Issue notice.
- 3) Tag with SLP (C) No. 22193 of 2025.

(NIDHI AHUJA)
AR-cum-PS

(NAND KISHOR)
ASSISTANT REGISTRAR